

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1782
(TO BE ANSWERED ON THE 17th March 2025)

SINGAPORE'S REQUEST FOR EXPANDED BILATERAL AIR SERVICE

1782. SHRI KESRIDEVSINH JHALA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) what factors are being considered in the review of Singapore's request for an expanded bilateral air service agreement;
- (b) whether there are any specific conditions under which Government would approve an increase in flight frequencies for Singaporean airlines, if so, the details thereof;
- (c) the manner in which an expanded air service agreement with Singapore would impact Indian carriers; and
- (d) the economic benefits that would arise from increased air connectivity between India and Singapore, particularly in terms of tourism and trade relations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d) Expanding bilateral air services agreement between India and any foreign country is a continuous process and undertaken from time to time, depending upon factors which include benefits to the Indian aviation sector, presence of Indian diaspora in that country, future plans of Indian carriers, elements of reciprocity, balance of benefits and other relevant factors between the two countries. Increased air connectivity between India and any foreign country, including Singapore, has the potential to create a conducive environment for the growth of tourism and trade relations.
